


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.116/ BB/2017	-	For filing objections	Rule-6 of IB	M.G. Mohan Kumar Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA K 7829466499 m/s KEYSTONE PARTNERS	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Petitioner Counsel filed memo seeking extension of time for compliance of objections. Time granted till 24/11/2017.


Member (T)


Member (J)